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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

OA.No.906/96

Dated New Delhi, this 13th day of September, 1996.

HON'BLE SHRI A. V. HARIDASAN, VICE CHAIRMAN (J)
HON'BLE SHRI R. K. AHOJA, MEMBER (A)

Jiban Lal
Gole Market
C 32189 Jhugi
Near Dharmasala
New Delhi.

... Applicant

By Advocate: Shri U. Srivastava

versus

1. Union of India, through
General Manager
Northern Railway
Baroda House
NEW DELHI.
2. The Divisional Railway Manager
Moradabad Division
MORADABAD.
3. The Secretary
Railway Board
Railway Bhawan
NEW DELHI.

... Respondents

By Advocate: Shri Rajeev Sharma

O R D E R (Oral)

Shri A. V. Haridasan, VC (J)

The learned counsel for the applicant seeks permission to withdraw the application as the applicant does not want to prosecute the matter further. Permission is granted. The application is dismissed as withdrawn. No costs.

Aleha
(R. K. Ahoja)
Member (A)

(A. V. Haridasan)
Vice Chairman

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